

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, DELHI**

ORDER

In pursuance to transfer orders no 33243-268/Admn-I/P&T/2020, 33048-262/Admn-II/P&T/HQs/Delhi/2020 and 33290-315/Admn-III/Central/P&T/2020 dated 07.10.2020 of The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, all the posting and transfer made vide order no E-16271-16321/DJ/P&T/Admn/Lockdown/RADC/2020 dated 05.10.2020 of RADC is hereby withdrawn with immediate effect except for the official mentioned at Sr. no 10 namely Sh. Pintu, Peon.

All the concerned officials are directed to join their duties at the earlier place of posting immediately.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.


(SUJATA KOHLI)

Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi

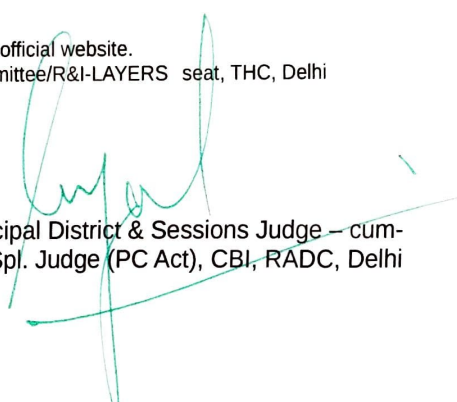
E 17608-17657

No _____/DJ/P&T/Admn/Lockdown/RADC/2020

Dated, Delhi the 13-10-2020

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
2. The Officer-in-Charge, Administration Branch, RADC, Delhi
3. The DDO, Central District, Tis Hazari Courts, Delhi for information and necessary action.
4. The Administrative Officer (J), Admn. I, II & III, Central District, Tis Hazari Courts, Delhi for information and necessary action.
5. The Branch Incharge/Reader to the Concerned Court and Branch.
6. The Concerned Officials.
7. The PS to the undersigned.
8. Dealing Official Leave Seat, RADC, Delhi
9. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
10. The Dealing Official T&P – I, II & III, Personal File/CR/Leave/Website Committee/R&I-LAYERS seat, THC, Delhi


Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi